

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	354/17	M/s JSW Energy Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3337/2017 Dated 06/10/2017	08/11/2017		20/11/2017  C-II
2.	355/17	M/s JSW Energy Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3435/2017 Dated 11/10/2017	08/11/2017		20/11/2017  C-II
3.	356/17 & IA 967/17 (IA 967/17 - for exemption from filing certified copy of the impugned order)	Tamil Nadu Spinning Mills Association Vs. Tamil Nadu Electricity Regulatory Commission & Anr.	3248/2017 Dated 26/09/2017	09/11/2017		21/11/2017  C-II
4.	357/17 & IA 969/17 & IA 970/17 (IA 969/17- for stay, IA 970/17- for exemption from filing certified copy of the impugned order)	Rosa Power Supply Company Limited Vs. Uttar Pradesh Electricity Regulatory Commission & Anr.	3319/2017 Dated 03/10/2017	09/11/2017		22/11/2017  C-II

Dated: 14/11/2017

By Order  
Sd/-  
Dy. Registrar